

Dated: 15.12.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: None.

Resp: Shri S.K. Awasthi submits that the applicant has filed restoration application for restoration of OA, which is dismissed in default on 17.10.2006.

Call on 23.12.2008 finally for hearing.



MEMBER (A)



MEMBER (J)

AK/

23/12/08

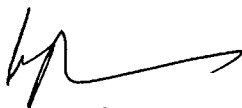
Handed to M. Kanthiah, M(J)
Handed to A.K. Mishra, M(J)

App: None

Res: S.K. Awasthi

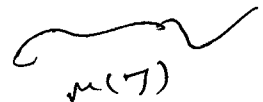
Applicant has moved M.P. 189/07 for recall of order dated 17-10-06.

Respondent cannot present & submits that even on the last occasion, there was no representation on behalf of the applicant. In state of condition order, there is no representation today also on behalf of the applicant, which shows that he is not interested to prosecute the case. Hence application is dismissed.



M(A)

2



M(J)

ok
C. K. Anand
dated 23-12-08
R. S. S.
29-12-08